

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No.322
27/59/ND/2018

IN THE MATTER OF:

Mr. Anand Mittal & Ors

.....APPLICANT/PETITIONER

Vs.

M/s. Mahesh Mercandise Pvt. Ltd. & Ors

.....RESPONDENT

SECTION

U/s 59 IBC code 2016

Order delivered on 17.01.2023

CORAM:

**SHRI ATUL CHATURVEDI
MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)**

PRESENT:

For the Applicant : Adv. Rishabh Mishra -proxy counsel

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **27.02.2023.**

-SD-
(Court Officer)